

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 185 OF 2017**

**Dated: 28<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**NLC India Limited ..... Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Pulkit Agarwal  
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : -

**ORDER**

At the request of learned counsel for Appellant, list the matter for hearing on **13-05-2019**.

**(S.D. Dubey)  
Technical Member**

*tpd/pk*

**(Justice Manjula Chellur)  
Chairperson**